

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

APPEAL NO. 105 OF 2015 & IA NOS. 169 & 242 OF 2015
APPEAL NO. 172 OF 2015 & IA NO. 283 OF 2015
APPEAL NO. 227 OF 2015 & IA NO. 373 OF 2015

Dated: 10th November, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

APPEAL NO. 105 OF 2015 & IA NOS. 169 & 242 OF 2015
APPEAL NO. 172 OF 2015 & IA NO. 283 OF 2015

In the matter of :

Bharat Petroleum Corporation Ltd. Appellant(s)
Vs.
Sabarmati Gas Ltd. & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Rajat Navet
Ms. Sanya Talwar

Counsel for the Respondent(s) : Mr. Piyush Joshi
Ms. Maulishree Gupta
Ms. Telma Raju for R.1

Mr. Sachin Puri, Sr.Adv.
Mr. Sandeep Mahapatra
Mr. Kamil Khan for R.2

Mr. Sumit Kishore for PNGRB

APPEAL NO. 227 OF 2015 & IA NO. 373 OF 2015

In the matter of :

Gail India Ltd. Appellant(s)
Vs.
Sabarmati Gas Ltd. & Anr.Respondent(s)

Counsel for the Appellant(s) : Mr. Sachin Puri, Sr.Adv.
Mr. Sandeep Mahapatra
Mr. Kamil Khan
Ms. Priti Yadav Rep.

Counsel for the Respondent(s) : Mr. Piyush Joshi
Ms. Maulishree Gupta
Ms. Telma Raju for R.1

Mr. Sumit Kishore for PNGRB

ORDER

Counsel for the Appellant in Appeal No. 227 of 2015 states that he is filing Affidavit today in the Registry. Registry is directed to take the Affidavit on record. Response to the said Affidavit may be filed on or before 24.11.2017 after serving copy on the other side.

List these matters for further hearing on **05.01.2018**

(B.N. Talukdar)
Technical Member (P&NG)
pr/vg

(Justice Ranjana P. Desai)
Chairperson